FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

[Date]

To

RAJEEV BHAMBRI

The Interim Resolution Professional / Resolution Professional SCO NO 9, 2nd Floor, Jandu Tower, Miller Ganj, Ludhiana-141003

From G.S.TRADING CO 1157, VEDANT NAGAR NEAR GEETA BHAWAN MOGA 142001

Subject: Submission of proof of claim.

Madam/Sir,

ANJALI BANSAL PROP OF G.S.TRADING CO, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of SOHRAB SPINNING MILLS LIMITED. The details for the same are set out below:

		O C TRADING GO
1.	NAME OF OPERATIONAL CREDITOR	G.S.TRADING CO
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	1157, VEDANT NAGAR NEAR GEETA BHAWAN MOGA 142001 ANJALI,BANSAL2522 & GMAIL.COM
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	

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6.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	NO
7.	DETAILS OF HOW AND WHEN DEBT INCURRED	NORMAL TRADING BUSSINESS
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NO -
9.	a. any security held, the value of security and its date, or b. any retention of title arrangement in respect of goods or properties to which the claim refers	
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	ACCOUNT NO: 55008471236
11.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	NO
Signa	ture of operational creditor or person author	rised to act on his behalf
Vame	e in ANJALI BANSAL	
ositi	on with or in relation to creditor	
	VEDANT NAGAR NEAR GEETA BHA	

^{*}PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

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DECLARATION

I, ANJALI BANSAL PROP OF G S TRADING CO, currently residing at 1157, VEDANT NAGAR NEAR GEETA BHAWAN MOGA 142001, hereby declare and state as follows:-

- 1. SOHRAB SPINNING MILLS LIMITED, the corporate debtor was, at the insolvency commencement date, being the 22day of 02, 2023., actually indebted to me in the sum of Rs. 47,54,880.00
- 2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: LEDGER ACCOUNT OF SOHRAB SPINNING MILLS LIMITED.
- 3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
- 4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:

Date: 03/03/2023 Place: LUDHIANA

VERIFICATION

I, ANJALI BANSAL PROP OF G S TRADING CO the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at 11.00on this 03 day of March, 2023

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorised for the purpose by the entity].

LEDGER G.S.TRADING CO.

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From 01/0	SOHRAB SPINNING 4/17 to 31/03/18	MILLS LTD, MELERK		age No. 1				
Date	Particulars	Debit	Credit	Balance				
01/04/17 23/09/17 25/09/17 03/10/17 18/10/17 18/10/17 31/10/17 01/11/17 107/11/17 13/11/17 16/11/17 16/11/17 16/11/17 13/12/17 13/12/17	To Balance B/F To Bill No. 04 Wt. 9100.000 To Bill No. 06 Wt. 9750.000 To Bill No. 09 Wt. 9088.700 To Bill No. 17 Wt. 8125.000 By Amount Transferd. By Amount Transferd. To Bill No. 24 Wt. 9100.000 To Bill No. 27 Wt. 9100.000 By Amount Transferd. By Amount Transferd. By Amount Transferd. By Amount Transferd. To Bill No. 36 Wt. 10075.000 To Bill No. 36 Wt. 10075.000 To Bill No. 43 Wt. 9100.000 By Amount Transferd. To Bill No. 55 Wt. 9360.000 By Amount Transferd. By Ch.No. By Amount of RTGS/NEFT. By Amount DY Amount DY Amount DY Amount DY BY Am	23,74,069.00 8,96,623.00 9,60,668.00 8,95,510.00 7,59,850.00 8,23,004.00 8,23,006.00 9,15,278.00 8,23,006.00	I DR I DR I DR	23,74,069.00 32,70,692.00 42,31,360.00 51,26,870.00 58,86,720.00 49,90,097.00 58,13,101.00 66,36,107.00 61,36,107.00 61,36,107.00 47,79,929.00 47,79,929.00 56,95,207.00 65,18,213.00 57,58,363.00 66,10,888.00 57,58,363.00 66,10,888.00 57,58,363.00 66,10,888.00 57,98,888.00				
	Tota	11 101,23,539.00	1 53,68,659.001DR	47,54,880.00				



भारत सरकार GOVERNMENT OF INDIA



ਅੰਜਲੀ ਬਾਂਸਲ
Anjali Bansal
ਜਨਮ ਮਿਤੀ/ DOB: 25/08/1965
ਔਰਤ / FEMALE



3362 5846 2733

ਆਧਾਰ-ਆਮ ਆਦਮੀ ਦਾ ਅਧਿਕਾਰ

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